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M
O.A. No. 305 of 1999

ORDER DATED 23-01-2004.

None appears for the Applicant; nor the Applicant is present in person. However, Mr. A. K. Bose, Learned Senior Standing Counsel; for the Union of India, appearing for the Respondent Nos. 3&4 and Mr. K. C. Mohanty, Learned Government Advocate, appearing for the Respondent No. 1&2 are present and heard.

This matter has been listed on several occasions earlier also; but none appeared for the Applicant. In the aforesaid premises, this matter is dismissed for default. No costs.

Send copies of this order to the Applicant.

Arsh
Vice-Chairman

J
Member (Judicial)

*Order to court
may be directed to
the court to make*

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20.2.04

*20/2/04
S. S.*